

ORISSA HIGH COURT**FILING REPORT AS ON :18/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002512/2020	CHANDAN @ CHANDRAMANI BAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /56 /2020 () //
2	BLAPL/0002513/2020	RAJESH SAHU VS STATE OF ODISHA	G.N.SAHU VS	GAISILET /24 /2020 () //
3	BLAPL/0002514/2020	SUSANTA MAHANANDA @ ILU VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	BURLA /52 /2020 () //
4	BLAPL/0002515/2020	JEETESH KUMAR DEHURY VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /08 /2020 () //
5	BLAPL/0002516/2020	DIPU MAHANTA @ RABINDRA VS STATE OF ODISHA	S.P.DASH VS	KEONJHAR SADAR /75 /2020 () //
6	BLAPL/0002517/2020	PRADEEP KUMAR MOHANTY VS STATE OF ORISSA (VIGILANCE)	SMRUTI RANJAN MOHAPATRA VS	KORAPUT VIGILANCE /8 /2020 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) GR/0000008/2020
7	BLAPL/0002518/2020	BHABANI BEHERA VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /803 /2018 () //
8	BLAPL/0002519/2020	ARUN MANDAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /742 /2019 () //
9	BLAPL/0002520/2020	KAPILA PRADHAN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	KISHORENGAR /20 /2020 () //
10	BLAPL/0002521/2020	SRABAN KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	DARINGBADI /03 /2019 () //
11	BLAPL/0002522/2020	JAMIR MAHAMMAD VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	SPL.TASK FORCE /04 /2020 () //

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12	BLAPL/0002523/2020	GOPINATH KHILLO VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	SEMILLIGUDA /109 /2019 () //
13	BLAPL/0002524/2020	RAJ KUMAR DAS VS STATE OF ODISHA	JATESWAR NAYAK VS	MARSHAGHAI /183 /2019 () //
14	BLAPL/0002525/2020	DEBENDRA @ DEBAN MUNDA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	JHUMPURA /113 /2019 () //
15	BLAPL/0002526/2020	NATH SELEMA VS STATE OF ODISHA	SURYAKANTA DASH VS	BHAWANIPATNA SADAR /133 /2019 () //
16	BLAPL/0002527/2020	CHANDAN PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	CHARMAL /03 /2020 () //
17	BLAPL/0002528/2020	DEVABRAT HARICHANDAN VS STATE OF ODISHA(E.O.W)	SIDHESWAR MOHANTY VS	EOW,BHUBANESWAR /17 /2019 () //
18	BLAPL/0002529/2020	MD.MOHAMMAD ALI VS STATE OF ODISHA	S.P.DASH VS	CHAULIAGANJA /365 /2019 () //
19	BLAPL/0002530/2020	SOBHA NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL TOWN /106 /2018 () //
20	BLAPL/0002531/2020	CHIRANJIT SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /264 /2018 () //
21	BLAPL/0002532/2020	ASIS KUMAR BISWAL @ MUNU VS STATE OF ODISHA	P.C.MISHRA VS	BANAPUR P.S. /311 /2014 () //
22	BLAPL/0002533/2020	GANESH PURTY @ SINGH VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	MANCHESWAR P.S. /133 /2016 () //
23	BLAPL/0002534/2020	MANOJ KUMAR PASAYAT	S.K.JOSHI	BOLANGIR TOWN /290 /2019

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		VS	VS	()
24	BLAPL/0002535/2020	STATE OF ODISHA NILU @ ALOK BEHERA	BIBHUTI RANJAN MOHANTY	// MOTANGA /168 /2017
		VS	VS	()
25	BLAPL/0002536/2020	STATE OF ODISHA JAY SAGAR	SUNIL KUMAR PANDA	// AINTHAPALI /28 /2020
		VS	VS	()
26	BLAPL/0002537/2020	STATE OF ODISHA MAHESH SINGH	SUNIL KUMAR PANDA	// BURLA /52 /2020
		VS	VS	()
27	BLAPL/0002538/2020	STATE OF ODISHA HARENDRA KUMAR	JYOTIRMAYA SAHOO	// NCB BHUBANESWAR /04 /2017
		VS	VS	()
28	BLAPL/0002539/2020	STATE OF ODISHA GOURI SANKAR JENA	JYOTIRMAYA SAHOO	// ASKA /21 /2020
		VS	VS	()
29	BLAPL/0002540/2020	STATE OF ODISHA DEEPAK PARIDA	JYOTIRMAYA SAHOO	// SAHID NAGAR P.S. /329 /2018
		VS	VS	()
30	BLAPL/0002541/2020	STATE OF ODISHA BULU @ SRIDHAR JENA	APARESH BHOI	// PAPADAHANDI /86 /2019
		VS	VS	()
31	CMAPL/0000190/2020	STATE OF ODISHA SHYAMGHAN NAYAK	ADV.	// ()
		VS	VS	()
32	CMAPL/0000191/2020	CHAIRMAN,F.C.I. SARAT CH. KHUNTIA	H.K.RATSINGH	// ()
		VS	VS	()
33	CMP/0000319/2020	MAHADEB SWAIN NITYANANDA DAS	BRAHMANANDA TRIPATHY	// ()
		VS	VS	()
34	CONTC/0001182/2020	SANJUKTA DAS @ GHADAI JAGABANDHU SETHY	S.K.SINGH	// ()
		VS	VS	()

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35	CONTC/0001183/2020	BIDYADHAR DANDAPAT BALARAM SAHU VS	S.K.SINGH VS	// // 0
36	CONTC/0001184/2020	BIDYADHAR DANDAPAT CHINTAMANI MOHAKUD VS	S.K.SINGH VS	// // 0
37	CONTC/0001185/2020	BIDYADHAR DANDAPAT PARAG RANJAN CHAND VS	S.K.SINGH VS	// // 0
38	CONTC/0001186/2020	BIDYADHAR DANDAPAT SIBA SHANKAR BISWAL VS	S.K.SINGH VS	// // 0
39	CONTC/0001187/2020	BIDYADHAR DANDAPAT SATYANARAYAN PRADHAN VS	S.K.SINGH VS	// // 0
40	CONTC/0001188/2020	BIDYADHAR DANDAPAT CHANDRAMOHAN KASIMAL VS	S.K.SINGH VS	// // 0
41	CONTC/0001189/2020	BIDYADHAR DANDAPAT AJAY KUMAR BARIK VS	S.K.SING VS	// // 0
42	CONTC/0001190/2020	BIDYADHAR DANDAPAT NIRMAL KUMAR DEHURY VS	S.K.SINGH VS	// // 0
43	CONTC/0001191/2020	BIDYADHAR DANDAPAT HARIPRASAD BHANJBABU VS	S.K.SINGH VS	// // 0
44	CONTC/0001192/2020	BIDYADHAR DANDAPAT RABINDRA DAS VS	S.K.SINGH VS	// // 0
45	CONTC/0001193/2020	BIDYADHAR DANDAPAT BHISHMA KUMAR BEHERA VS BIDYADHAR DAHDAPAT	ADV. VS	// // 0 //

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46	CONTC/0001194/2020	PANKAJ KUMAR SA VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
47	CONTC/0001195/2020	PITAMBAR SENAPATI VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
48	CONTC/0001196/2020	DEEPAK KUMAR PARIDA VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
49	CONTC/0001197/2020	MINATI@MINILATA BISWAL@ROUT VS RABINDRA SAMAL	ADV VS	// 0 //
50	CONTC/0001198/2020	ZEHARA JABEEN VS SASWAT KUMAR MISHRA	SUSANTA KUMAR DASH VS	// 0 //
51	CONTC/0001199/2020	RADHARAMANA DAS VS KUMARI DAS	ADV VS	// 0 //
52	CONTC/0001200/2020	MADHUSUDAN DAS VS MANAGING DIRECTOR, THE ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD//	ADV VS	// 0 //
53	CONTC/0001201/2020	MAHFUG AHAMAD VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
54	CONTC/0001202/2020	GANGADHAR MOHANTY VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
55	CONTC/0001203/2020	JOGENDR DALEI VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
56	CONTC/0001204/2020	JIBAN KUMAR BIDHANI VS BIDYADHAR DANDAPAT	S.K.SINGH VS	// 0 //
57	CONTC/0001205/2020	JAGANNATH HEMBRAM	S.K.SINGH	//

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		VS	VS	0
		BIDYADHAR DANDAPAT		//
58	CONTC/0001206/2020	ASHOK KUMAR ROUT	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
59	CONTC/0001207/2020	RATNASREE NAYAK	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
60	CONTC/0001208/2020	LAMBODHAR SAHU	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
61	CONTC/0001209/2020	PRADEEP KUMAR MOHANTY	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
62	CONTC/0001210/2020	SUSANTA NAIK	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
63	CONTC/0001211/2020	JYOTIRMAYA MAJHI	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
64	CONTC/0001212/2020	SANJAY KUMAR BARIK	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
65	CONTC/0001213/2020	JYOTI PRAKASH PANDA	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
66	CONTC/0001214/2020	UPENDRA PARIDA	S.K.SINGH	//
		VS	VS	0
		BIDYADHAR DANDAPAT		//
67	CONTC/0001215/2020	DILLIP KUMAR BEHERA	ADV	//
		VS	VS	0
		THE MAHANADI COAL FIELDS LTD.		//
68	CONTC/0001216/2020	DILLIP KUMAR BEHERA	ADV	//
		VS	VS	0

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69	CONTC/0001217/2020	THE MAHANADI COAL FIELDS LTD. KABINDRA KU.JALLY VS	adv VS	// // ()
70	CONTC/0001218/2020	G.MATHIVHATAN ARUNA KUMAR ACHARIYA VS	ADV VS	// // ()
71	CONTR/0000031/2020	MANOJ KUMAR MOHANTY JYOTI SARNA VS	LAXMI NARAYAN PATEL VS	// // ()/
72	CRLA/0000237/2020	CHITTARANJAN MINA SAHOO VS	PRASANNA KU PARHI VS	// // ()
73	CRLA/0000238/2020	STATE OF ODISHA NABIN @ BHURI PATRA VS	DEVASHIS PANDA VS	// // ()
74	CRLMA/0000081/2020	STATE OF ODISHA TANKADHAR SARPATIA VS	BIJAYA KUMAR RAGADA VS	// // ()
75	CRLMC/0000913/2020	STATE OF ODISHA DEBENDRA PRUSTY VS	SOMANATH SATAPATHY VS	// // ()/
76	CRLMC/0000914/2020	STATE OF ODISHA DEENABANDHU NAYAK VS	ABHIRAM SWAIN VS	// // ()/
77	CRLMC/0000915/2020	STATE OF ODISHA DILLIP DIGAL VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
78	CRLMC/0000916/2020	STATE OF ODISHA PURNA CHANDRA BADAM VS	J.K.KHUNTIA VS	// // ()
79	CRLMC/0000917/2020	STATE OF ODISHA BANSHIDHAR MALLICK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// // () //

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80	CRLMC/0000918/2020	BALI BANCHHOR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTABANJI /127 /2015 () //
81	CRLMC/0000919/2020	ARABINDA PATTANAİK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
82	CRLMC/0000920/2020	S.K.AKIL ALLI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	/ /0 () //
83	CRLMC/0000921/2020	BISWAJIT MAHAPATRA VS LILI DEVI	BHAGABAT PRASAD RATH VS	/ /0 () //
84	CRLMP/0000446/2020	RAJENDRA KUMAR MOHAPATRA VS COLLECTOR, BALASORE	LAXMAN PRADHAN VS	/ /0 () //
85	CRLMP/0000447/2020	UMA BHOI VS STATE OF ODISHA	A.PATTANAİK VS	/ /0 () //
86	CRLMP/0000448/2020	RAHAS BIHARI PRADHANI VS STATE OF ORISSA	DAITARI PRADHAN VS	/ /0 () //
87	CRLREV/0000225/2020	NAİKAM MADHU @ MADHU KHİLLA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	CHİTRAKONDA /25 /2020 () //
88	FAO/0000428/2020	CHİEF EXECUTİVE, OREDA VS JAGU BHOI	BIJAYA KUMAR DASH VS	// () //
89	FAO/0000429/2020	STATE OF ODISHA VS DEBENDRA KU.BARIK	A.G.A. VS	// () //
90	FAO/0000430/2020	M.C. OF SRI KASI BISWANATH BIDYAPEETHADURGESH NARAYAN RATH VS STATE OF ODISHA		// () //
91	FAO/0000431/2020	BIKRAM KISHORE PATRA	SADASİVA PATRA	//

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		VS	VS	()
		STATE OF ODISHA		//
92	FAO/0000432/2020	MANAGING COMMITTEE OF SINDURGOURI	PRASANT KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
93	FAO/0000433/2020	KALU DAS	DHANANJAYA MUND	//
		VS	VS	()
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
94	FAO/0000434/2020	KANCHAN DEI	DHANANJAYA MUND	//
		VS	VS	()
		PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR		//
95	JCRLA/0000012/2020	GOURA CH.KHAMARI	ADV.	NILGIRI /61 /2015
		VS	VS	()
		STATE OF ODISHA		//
96	JCRLA/0000013/2020	BUDHU @ KAILASH MUNDA	ADV.	GHATAGAON /71 /2016
		VS	VS	()
		STATE OF ODISHA		//
97	JCRLA/0000014/2020	JAGAN @ JAGANA MUNDA	ADV.	BOLANI /6 /2013
		VS	VS	()
		STATE OF ODISHA		//
98	JCRLA/0000015/2020	BALU SHISA	ADV.	MOTU /49 /2015
		VS	VS	()
		STATE OF ODISHA		//
99	JCRLA/0000016/2020	HINGU KHILLA	ADV.	ORKEL /21 /2018
		VS	VS	()
		STATE OF ODISHA		//
100	JCRLA/0000017/2020	SAMARA KHARA	ADV.	MOTU /49 /2015
		VS	VS	()
		STATE OF ODISHA		//
101	MACA/0000242/2020	I.C.I.C.I. LOMBARD G.I.CO. LTD.	ADAM ALI KHAN	//
		VS	VS	()
		NIRUPAMA MOHANTY		//
102	MACA/0000243/2020	MANAGER LEGAL, I.C.I.C.I. LOMBARD G.I.CO.	ADAM ALI KHAN	//
		VS	VS	()

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103	MATA/0000051/2020	KALANDI ROUT NALINI BARIK VS	SRINIVAS MOHANTY VS	// // ()
104	MATA/0000052/2020	PITAMBAR BARIK RASHMI RANJAN DASH VS	GOKULANANDA PADHI VS	// // ()
105	RPFAM/0000089/2020	GITANJALI DASH BHAJANANANDA JENA VS	PRAVAT KUMAR MOHANTY VS	// // ()
106	RSA/0000109/2020	MANDAKINI JENA RABINDRA BEHERA VS	AMIT PRASAD BOSE VS	// // ()
107	RVWPET/0000204/2020	USHAMANI SENAPATI JITENDRIYA KU.PUROHIT VS	SRIKAR KUMAR RATH VS	// // ()
108	TRP(C)/0000096/2020	THE B.M.,O.I.CO.LTD. NIHARIKA PANDA VS	P.K.MOHANTY VS	// // ()
109	TRP(C)/0000097/2020	SAMEER RANJAN TRIPATHY DHARITRI MISHRA VS	BALARAM NAYAK VS	// // ()
110	TRP(C)/0000098/2020	RAJENDRA KUMAR NAYAK DHARITRI MISHRA VS	BALARAM NAYAK VS	// // ()
111	TRPCRL/0000035/2020	RAJENDDDRA KU.ACHARYA SIBA SANKAR BANA VS	JYOTIRMAYA SAHOO VS	// // ()
112	WA/0000202/2020	KALANDI BEHERA RAJENDRA PR.SAHOO VS	SIBANARAYAN BISWAL VS	// // ()
113	WA/0000203/2020	STATE OF ODISHA RAJESH KUMAR BHUYAN VS	MANOJ KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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114	WP(C)/0010210/2020	DR. SRUTIRUPA PANDA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
115	WP(C)/0010211/2020	SHREE SHREE ADAYTASHAKTI DEVI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
116	WP(C)/0010212/2020	PURNA CHANDRA SAMAL VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
117	WP(C)/0010213/2020	CHANDAN KUMAR PARIDA @ CHANDAN PARIDA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
118	WP(C)/0010214/2020	AKSHAYA KUMAR TRIPATHY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
119	WP(C)/0010215/2020	RAMA SHANKAR PANDA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
120	WP(C)/0010216/2020	INDUMATI MOHAPATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
121	WP(C)/0010217/2020	SAMBHUNATH BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
122	WP(C)/0010218/2020	SUMATI DEI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
123	WP(C)/0010219/2020	NIRASH NAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
124	WP(C)/0010220/2020	ANGURU DHUNUKI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
125	WP(C)/0010221/2020	MOHAMMAD SHAMEEN UDDIN	BHAGABAN BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0010222/2020	ANADI BEHERA	S.S.RAY..2	//
		VS	VS	0
		AUTHORISED OFFICER		//
127	WP(C)/0010223/2020	P.SUBASH CHANDRA PATRA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0010224/2020	KANCHAN PATRA	ANTARYAMI SWAIN	//
		VS	VS	0
		COMMANDANT IN GENERAL, CANTONMENT ROAD, CUTTACK		//
129	WP(C)/0010225/2020	SANJIT KUMAR GADABADA	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0010226/2020	MANAGING COMMITTEE OF PARAMAHANSAR	RAJENDRA KUMAR PATNAIK	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION		//
131	WP(C)/0010227/2020	HRUDANANDA PATI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0010228/2020	MANAGING COMMITTEE OF RAMADIN SANS	RAJENDRA KUMAR PATNAIK	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION		//
133	WP(C)/0010229/2020	MANAGING COMMITTEE OF JAGANARAYAN	RAJENDRA KUMAR PATNAIK	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION		//
134	WP(C)/0010230/2020	MADHULISA MOHAPATRA	SASWATI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
135	WP(C)/0010231/2020	BARENDRA KUMAR DHINDA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0010232/2020	GOURI SANKAR DAS	BIMBISAR DASH	//
		VS	VS	0

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137	WP(C)/0010233/2020	STATE OF ODISHA SUDHIR MAHAKUD VS	AMAR KUMAR MOHANTY VS	// // 0
138	WP(C)/0010234/2020	STATE OF ODISHA SRIJAYA DAS VS	B.N.PARIDA VS	// // 0
139	WP(C)/0010235/2020	STATE OF ODISHA GANESWAR MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // 0
140	WP(C)/0010236/2020	TRANSPORT COMMISSIONER UNION OF INDIA VS	ANINDYA KUMAR MISHRA VS	// // 0
141	WP(C)/0010237/2020	V.C.S.S. RAO BIMALENDU MOHARANA VS	SRINIBASH SATAPATHY VS	// // 0
142	WP(C)/0010238/2020	THE SUB COLLECTOR KENDRAPARA MINAKSHI PRADHAN VS	AMAR KUMAR MOHANTY VS	// // 0
143	WP(C)/0010239/2020	STATE OF ODISHA BENZFAB TECHNOLOGY PVT.LTD VS	BIGHNARAJ RATH VS	// // 0
144	WP(C)/0010240/2020	THE STATE OF ODISHA DHIRESH KUMAR SAHU VS	KRISHNA CHANDRA SAHU VS	// // 0
145	WP(C)/0010241/2020	STATE OF ODISHA SUBHA RANAJAN RATH VS	BIGHNARAJ RATH VS	// // 0
146	WP(C)/0010242/2020	THE STATE OF ODISHA JAYA PRAKASH PANI VS	KRISHNA CHANDRA SAHU VS	// // 0
147	WP(C)/0010243/2020	STATE OF ODISHA PRAMILA RANA VS GOVT.OF INDIA	SIDHARTHA MISHRA..1 VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0010244/2020	ARABINDA BARIK VS BRANCH MANAGER, BALANGIR DISTRICT	SATYABARATA PANDA VS CENTRAL CO-OPERATIVE BANK LTD	// 0 //
149	WP(C)/0010245/2020	BASANT BEHERA VS THE BRANCH MANAGER SHRIRAM LIFE INSURANCE COMPANY LTD	G.N.MISHRA VS ANUP UDAYA SENAPATI	// 0 //
150	WP(C)/0010246/2020	PRAHALLAD BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS SURENDRA KUMAR ROUT	// 0 //
151	WP(C)/0010247/2020	SUKANT KUMAR SAHU VS UNION OF INDIA	SURENDRA KUMAR ROUT VS ANUP UDAYA SENAPATI	// 0 //
152	WP(C)/0010248/2020	SUNIL KUMAR MANGARAJ VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS SURENDRA KU.ROUT	// 0 //
153	WP(C)/0010249/2020	HARSAD KUMAR SAHOO VS UNION OF INDIA	SURENDRA KU.ROUT VS DAYANIDHI MOHANTY	// 0 //
154	WP(C)/0010250/2020	BIMAL KU.PRADHAN VS COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	DAYANIDHI MOHANTY VS G.R.SETHI	// 0 //
155	WP(C)/0010251/2020	BIRABHADRA TUDU VS STATE OF ODISHA	G.R.SETHI VS ANUP UDAYA SENAPATI	// 0 //
156	WP(C)/0010252/2020	SASHI BHUSAN BADU MOHAPATRA @ SASHI BHUSAN MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS P.R.CHHATOI	// 0 //
157	WP(C)/0010253/2020	MRUTYUNJA JENA VS STATE OF ODISHA	P.R.CHHATOI VS MILAYA KANTA ROUT	// 0 //
158	WP(C)/0010254/2020	MAHADEV UTHA DOKANI BY ABASAI SANGH VS STATE OF ODISHA	MILAYA KANTA ROUT VS GOUTAM KU.ACHARYA	// 0 //
159	WP(C)/0010255/2020	INDUMATI PATHAK	GOUTAM KU.ACHARYA	//

ORISSA HIGH COURT**FILING REPORT AS ON :18/03/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DISTRICT MAGISTRATE AND COLLECTOR		//
160	WP(C)/0010256/2020	BIKRAM BIHARI NAYAK	PRADIP KUMAR DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0010257/2020	BIDYADHAR PRADHAN	SAMVIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0010258/2020	SUMANTA KUMAR MOHAPATRA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0010259/2020	NETRANANDA BAG	LAXMAN PRADHAN	//
		VS	VS	0
		UNION OF INDIA		//
164	WP(C)/0010260/2020	MUNA SAMANTARAY	SUVASHISH PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0010261/2020	MOCHIRAM BEHERA	SHIBANI SHANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0010262/2020	NIMAI CHARAN DAS	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0010263/2020	MANOJ KUMAR SWAIN	PRADIP KUMAR DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0010264/2020	RUBI RAXA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0010265/2020	ANANDA CHANDRA SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0010266/2020	BIJAY KUMAR SAHOO	S.L.CHOU DHURY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0010267/2020	UNION OF INDIA BALABHADRA NAIK VS	SANJIB MOHANTY VS	// // 0
172	WP(C)/0010268/2020	STATE OF ODISHA SABITRI HANSDAH VS	PABITRA KUMAR NAYAK VS	// // 0
173	WP(C)/0010269/2020	STATE OF ODISHA MIR GULAM RASUL VS	SANJIB MOHANTY VS	// // 0
174	WP(C)/0010270/2020	STATE OF ODISHA ISHWARCHANDRA PRADHAN VS	SANJIB MOHANTY VS	// // 0
175	WP(C)/0010271/2020	STATE DISASTER MITIGATION AUTH MD.KAMAL VS	PABITRA KUMAR NAYAK VS	// // 0
176	WP(C)/0010272/2020	STATE OF ODISHA BHAGIRATHI NAIK VS	SANJIB MOHANTY VS	// // 0
177	WP(C)/0010273/2020	STATE OF ODISHA HEERAMANI MURMU VS	PABITRA KUMAR NAYAK VS	// // 0
178	WP(C)/0010274/2020	STATE OF ODISHA DURYODHAN BAGHA VS	SANJIB MOHANTY VS	// // 0
179	WP(C)/0010275/2020	STATE OF ODISHA JAYADEV NAIK VS	SANJIB MOHANTY VS	// // 0
180	WP(C)/0010276/2020	STATE OF ODISHA ARABINDA ACHARYA VS	DINESH KUMAR PANDA VS	// // 0
181	WP(C)/0010277/2020	STATE OF ODISHA M/S.UTKAL AUTOMOBILES PVT.LTD VS THE UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0010278/2020	MANAGING COMMITTEE OF DOBALAPAL HIGH SCHOOL VS STATE OF ODISHA	SUKANNOO KUMAR MISHRA VS	// 0 //
183	WP(C)/0010279/2020	BHARAT KUMAR PATRA VS REGISTRAR COOPERATIVE SOCIETIES	BAIDHAR SAHOO VS	// 0 //
184	WP(C)/0010280/2020	MANAGING COMMITTEE OF DOBALAPAL HIGH SCHOOL VS STATE OF ODISHA	SUKANNOO KUMAR MISHRA VS	// 0 //
185	WP(C)/0010281/2020	DEEPAN PRADHAN VS STATE OF ODISHA	JAGANNATH KAMILA VS	// 0 //
186	WP(C)/0010282/2020	PRABHU RANAJAN SATPATHY VS COLLECTOR KEONJHAR	SIDHARTHA DAS VS	// 0 //
187	WP(C)/0010283/2020	AKRURA BARIK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
188	WP(C)/0010284/2020	RAMA CHANDRA NAHAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
189	WP(C)/0010285/2020	AMITA PATTNAIK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
190	WP(C)/0010286/2020	NARENDRA PARASET VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
191	WP(C)/0010287/2020	BIDYASAGAR MISHRA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
192	WP(C)/0010288/2020	SARADA CHARAN MISHRA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
193	WP(C)/0010289/2020	MITALI SAHOO	JITENDRA KUMAR DIGAL	//

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FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0010290/2020	PRATAP KUMAR SETHY	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0010291/2020	RAJEEBA KUMAR DUTTA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0010292/2020	ARUN KUMAR PATI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0010293/2020	MANORANJAN SAHU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0010294/2020	SARAT KUMAR BOHIDAR	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0010295/2020	SATYANARAYAN SAHU	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0010296/2020	SASHIKANTA PATRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0010297/2020	BIJAY KUMAR SATAPATHY	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0010298/2020	BASUDEV NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		CENTRAL ELECTRICITY SUPPLY UTILITY OF ODISHA		//
203	WP(C)/0010299/2020	ALOK KUMAR BAL	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0010300/2020	NIMAI CHARAN SWAIN	K.K.MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0010301/2020	UNION OF INDIA RANJIT KU.HAZRA VS	J.M.PATTANAIAK VS	// // 0
206	WP(C)/0010302/2020	PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX SANTOSH KUMAR MOHAPATRA VS	ASHOK KUMAR ROUT VS	// // 0
207	WP(C)/0010303/2020	UNION OF INDIA SARASWATI BEHERA VS	K.C.MAJHI VS	// // 0
208	WP(C)/0010304/2020	UNION OF INDIA MANORANJAN SAHU VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
209	WP(C)/0010305/2020	STATE OF ODISHA KHAGESWEAR MOHANTY VS	P.C.ROUT VS	// // 0
210	WP(C)/0010306/2020	STATE OF ODISHA BABUNATH DAS VS	B.N.PANDA..2 VS	// // 0
211	WP(C)/0010307/2020	COLLECTOR BALASORE NRUSINGHA CHARAN NAYAK VS	K.C.MAJHI VS	// // 0
212	WP(C)/0010308/2020	UNION OF INDIA KAMINI KANDI VS	ANTARYAMI SWAIN VS	// // 0
213	WP(C)/0010309/2020	STATE OF ODISHA UNION OF INDIA VS	ANINDAYA KUMAR MISHRA VS	// // 0
214	WP(C)/0010310/2020	SUSARLA NAGESWAR RAO BIBHASINI SAMAL VS	K.C.MAJHI VS	// // 0
215	WP(C)/0010311/2020	UNION OF INDIA M/S.AEROCOM PVT LTD VS	SMRUTI RANJAN PATI VS	// // 0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0010312/2020	SOUMIT SARANGI VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
217	WP(C)/0010313/2020	M/S. SUBASH KUMAR SANJAY KUMAR VS UNION OF INDIA	BHABANI P.MOHANTY VS	// 0 //
218	WP(C)/0010314/2020	UNION OF INDIA VS V.SITARAM	ANINDYA KUMAR MISHRA VS	// 0 //
219	WP(C)/0010315/2020	SRIMANT NAYAK VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
220	WP(C)/0010316/2020	SRINIBAS RATH VS STATE OF ODISHA	SOURMENDRA PATTANAİK VS	// 0 //
221	WP(C)/0010317/2020	UNION OF INDIA VS SUKANTA KUMAR JENA	ANINDYA KUMAR MISHRA VS	// 0 //
222	WP(C)/0010318/2020	SARATA KUMAR DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
223	WP(C)/0010319/2020	ALOK KU.SARANGI VS UNION OF INDIA	GOPINATH MISHRA VS	// 0 //
224	WP(C)/0010320/2020	SASHIKANTA DAS VS STATE GOVERNMENT OF ODISHA	SANJIB MOHANTY VS	// 0 //
225	WP(C)/0010321/2020	GODABARISH KARAN VS ORIENTAL BANK OF COMMERCE	KARUNAKAR GAYA VS	// 0 //
226	WP(C)/0010322/2020	BHAGATRAM GAHIR VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
227	WP(C)/0010323/2020	SARAT CHANDRA DASH	LALIT SAHU	//

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FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0010324/2020	PRAMODINI SAHOO	MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0010325/2020	KHAGENDRANATH SAHOO	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0010326/2020	SANGARAM KESHARI JENA	AMRIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0010327/2020	SANTSHO KUMAR BEHERA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0010328/2020	NAMITARANI SETHY	DURGA PRASAD PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0010329/2020	SUBASH CHANDRA SHARMA	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0010330/2020	JAISHREE SINGH	P.K.RATH 1	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS		//
235	WP(C)/0010331/2020	PRASANTA ACHARYA	SASHI BHUSAN JENA	//
		VS	VS	0
		COLLECTOR, BALASORE		//
236	WP(C)/0010332/2020	SUDARSANA SAHOO	G.BEHERA	//
		VS	VS	0
		TAHASILDAR KENDRAPARA		//
237	WP(C)/0010333/2020	BIJAYA KUMAR PATTANAİK	S.K.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0010334/2020	BHAGABAT DAS	SHASHI BHUSAN JENA	//
		VS	VS	0

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FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0010335/2020	COLLECTOR, BALASORE JUDHISTIR ROUL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // 0 //
240	WP(C)/0010336/2020	BISHNU CHARAN BEHERA VS COLLECTOR, JAGATSINGHPUR	RAI CHARAN MOHAPATRA VS	// 0 //
241	WP(C)/0010337/2020	NARAYANA SAMANTARAY VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
242	WP(C)/0010338/2020	M/S. B.C. DAGARA VS UNION OF INDIA	MANOJ KUMAR PATI VS	// 0 //
243	WP(C)/0010339/2020	BISHNU PRIYA PANIGRIHI VS STATE OF ODISHA	B.MOHAPATRA VS	// 0 //
244	WP(C)/0010340/2020	KESHAB PRADHAN VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
245	WP(C)/0010341/2020	ANTARYAMI PATRO VS UNION OF INDIA	AMUL RATNA PANDA VS	// 0 //
246	WP(C)/0010342/2020	SASADHAR DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
247	WP(C)/0010343/2020	SASMITA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
248	WP(C)/0010344/2020	KAMALA LOCHAN DASH VS COLLECTOR, BALASORE	SHASHI BHUSAN JENA VS	// 0 //
249	WP(C)/0010345/2020	MANAS R.MOHANTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0010346/2020	TRILOKI NATH PANDEY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
251	WP(C)/0010347/2020	AMARENDRA MISHRA VS UNION OF INDIA	S.K.SAHOO VS	// 0 //
252	WP(C)/0010348/2020	KIRTI MOHAN MOHANTY VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
253	WP(C)/0010349/2020	DILLIP KUMAR GIRI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
254	WP(C)/0010350/2020	SURESH KUMAR RATH VS UNION OF INDIA	S.K.SAHOO VS	// 0 //
255	WP(C)/0010351/2020	LILA DEVI JAISWAL VS UNION OF INDIA	SIDHARTHA PRASAD MISHRA VS	// 0 //
256	WP(C)/0010352/2020	SARAT MAJHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
257	WP(C)/0010353/2020	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
258	WP(C)/0010354/2020	MANOJ KUMAR MODI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
259	WP(C)/0010355/2020	PRAKASH KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
260	WP(C)/0010356/2020	SUMANTA KUMAR MOHANTY VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
261	WP(C)/0010357/2020	BASUDEV SATAPATHY	BIBHUTI BHUSAN NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0010358/2020	SAMARJIT MOHANTY	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0010359/2020	UDAYA NARAYAN KAR	RABI NARAYAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0010360/2020	NARENDRA KUMAR GUPTA	PRNOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0010361/2020	PRIYA RANJAN JENA @ SANTOSH JENA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		JEENU PATRA @ KALPANA JENA		//
266	WP(C)/0010362/2020	RASMITA PADHI	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0010363/2020	CHAKRADHAR MADGUL	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0010364/2020	PANCHU BEHERA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0010365/2020	NIBEDITA PANDA	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0010366/2020	LOCHAN BEHERA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0010367/2020	RAMA KRUSHNA PADHI	SATYABADI MANTRY	//
		VS	VS	0
		TAHASILDAR, KALAHANDI		//
272	WP(C)/0010368/2020	RABINDRA MALIK	BHASKAR CHANDRA PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0010369/2020	STATE OF ODISHA DR.BIKRAM KESHARI MISHRA VS	PRATAP CHANDRA MISHA VS	// // 0
274	WP(C)/0010370/2020	KALAPANA DASH SARTHAK PATTANAIAK VS	SHIB SHANKAR MOHANTY VS	// // 0
275	WP(C)/0010371/2020	ALISHA OJHA PRADIP KUMAR RAO VS	S.K.NAYAK VS	// // 0
276	WP(C)/0010372/2020	MEMBER, BOARD OF REVENUE DEBARAJ SAMAL VS	S.K.BHANJADEO VS	// // 0
277	WP(C)/0010373/2020	STATE OF ODISHA RAJ BALLAV JAGADEV VS	S.K.SAHOO VS	// // 0
278	WP(C)/0010374/2020	UNION OF INDIA NITYANANDA BRAHMA VS	S.K.SAHOO VS	// // 0
279	WP(C)/0010375/2020	UNION OF INDIA AMULYA KUMAR SAHOO VS	AKSHAYA KU. SAHOO VS	// // 0
280	WP(C)/0010376/2020	UNION OF INDIA AMRUTA MISHRA VS	MANAS CHAND VS	// // 0
281	WP(C)/0010377/2020	STATE OF ODISHA RATNAMANI NAIK VS	CHINMAYA MOHANTY VS	// // 0
282	WP(C)/0010378/2020	STATE OF ODISHA DR.RAJESH BEHERA VS	SUSANTA KUMAR DASH VS	// // 0
283	WP(C)/0010379/2020	STATE OF ODISHA RAJKISHORE NAIK VS THE RUBBEWR RESEARCH INSTITUTE OF INDIA	SAALESH CHANDRA SAMANTARAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0010380/2020	BISWAJIT RAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	WP(C)/0010381/2020	LALIT MOHAN NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0010382/2020	USHA RANI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	WP(C)/0010383/2020	MANORANJAN BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	WP(C)/0010384/2020	LAXMIDHAR JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
289	WP(C)/0010385/2020	MANMOHAN MOHANTY VS THE AUTHORIZED OFFICER, CANANRA BANK	RANJIT MOHANTY VS	// 0 //
290	WP(C)/0010386/2020	BIPIN BIHARI BISWAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
291	WP(C)/0010387/2020	AJIBAN MALLICK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
292	WP(C)/0010388/2020	SURESH CHANDRA BARIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
293	WP(C)/0010389/2020	SK.RASID VS STATE OF ODISHA	SARAT CHANDRA SATAPATHY VS	// 0 //
294	WP(C)/0010390/2020	MANOJ KUMAR PURAHITTA VS MEMBER BOARD OF REVENUE	SUDHIR KUMAR MALLICK VS	// 0 //
295	WP(C)/0010391/2020	DINABANDHU KHATUA	NIRANJAN LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA		//
296	WP(C)/0010392/2020	BASANTI GHOSH	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0010393/2020	BHASKAR PRADHAN	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE DIRECTOR OF ANIMAL AND HUSBANDRY DEPT.		//
298	WP(C)/0010394/2020	MANORANJAN SAHOO	M.GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0010395/2020	DAMODAR NAYAK	AMIT BOSE	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0010396/2020	BHARAT CHANDRA SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0010397/2020	JASHOBANTI MOHAPATRA	JAGABANDHU SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0010398/2020	M/S. ORISSA STEVEDORES LTD	KAJAL SAHOO	//
		VS	VS	0
		DESIGNATED COMMITTEE CENTRAL GST AND CUSTOMS		//
303	WP(C)/0010399/2020	BISWAJIT PANDA	S.K.PRADHAN..3	//
		VS	VS	0
		ODISHA PUBLIC SERVICE COMMISSION		//
304	WP(C)/0010400/2020	ARUN KUMAR DAS	MIHIR KANTA RATH	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0010401/2020	SWAPNA LENKA	SOMDARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0010402/2020	JYOTIRMAYA KAR	LAXMINARAYAN RAYATSINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0010403/2020	STATE OF ODISHA BINAYAK SAHANI VS	KRISHNA CHANDRA SAHU VS	// // 0
308	WP(C)/0010404/2020	STATE OF ODISHA RAJENDRA KUMAR DASH VS	SURENDRA KUMAR ROUT VS	// // 0
309	WP(C)/0010405/2020	UNION OF INDIA BACHHAKALPA SANSKRIT VIDYALAYA, DAHURAN	OPANESWAR SATPATHY VS	// // 0
310	WP(C)/0010406/2020	STATE OF ORISSA UNION OF INDIA VS	DAYANIDHI LENKA VS	// // 0
311	WP(C)/0010407/2020	TRIPATI KUMAR ANJANGI DAITARI SABAT VS	K.K.PAHIL VS	// // 0
312	WP(C)/0010408/2020	THE STATE OF ODISHA SURYANARAYAN DAS VS	NIHAR RANJAN MOHANTY VS	// // 0
313	WP(C)/0010409/2020	COLLECTOR JAGATSINGHPUR BIDYADHAR MOHAPATRA VS	CHANDRAKANTA NAYAK VS	// // 0
314	WP(C)/0010410/2020	STATE OF ODISHA BATAKRUSHNA MOHAPATRA VS	SASWATI MOHAPATRA VS	// // 0
315	WP(C)/0010411/2020	STATE OF ODISHA CHHABI LATA ROUT VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
316	WP(C)/0010412/2020	STATE OF ODISHA RUDRAMADHAB BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
317	WP(C)/0010413/2020	STATE OF ODISHA HARIPADA CHAND VS	DILLIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0010414/2020	ANTARYAMI PAIK VS STATE OF ODISHA	SHANTANU KUMAR NAYAK VS	// 0 //
319	WP(C)/0010415/2020	GOVERNING BODY OF HARACHANDI MAHILA VS STATE OF ORISSA	DHRGHERI SECONDARY SCHOOL VS	// 0 //
320	WP(C)/0010416/2020	PRASANTA KUMAR KALASI VS SECRETARY STAFF SELECTION COMMISSION	SUMANTA KUMAR NAYAK VS	// 0 //
321	WP(C)/0010417/2020	SATISH KUMAR SAHOO VS ODISHA STATE ROAD TRANSPORT CORPORATION	PRABODHA CH. NAYAK VS	// 0 //
322	WP(C)/0010418/2020	RAM INTELLIGENCE SECURITIES PVT.LTD VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
323	WP(C)/0010419/2020	ATMARAM BARIK VS STATE OF ODISHA	S.JENA VS	// 0 //
324	WP(C)/0010420/2020	GITANJALI SATAPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
325	WP(C)/0010421/2020	ARNAPURNA PADHI VS STATE OF ODSIHA	A.PATNAIK VS	// 0 //
326	WP(C)/0010422/2020	RANJAN KUMAR DUTTA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
327	WP(C)/0010423/2020	JUGA PRAKASH KANUNGO VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
328	WP(C)/0010424/2020	PRASANTA ACHARYA VS COLLECTOR BALASORE	SHASHI BHUSAN JENA VS	// 0 //
329	WP(C)/0010425/2020	PABITRA KUMAR MALLICK	BHABANI SANKAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0010426/2020	REHENA BEGUM	PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
331	WP(C)/0010427/2020	PRADIPT KUMAR BARAL	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0010428/2020	TRINATH PATRA	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0010429/2020	AKSHYA KUMAR MOHANTY	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0010430/2020	NARAYAN SAHOO	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0010431/2020	HASIM HUSSAIN	SOMANATH NANDA	//
		VS	VS	0
		ALLAHABAD BANK		//
336	WP(C)/0010432/2020	PRADIP KUMAR BEHERA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0010433/2020	JAGANNATH MUDULI	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0010434/2020	TRILOKANTA PARIDA	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
339	WP(C)/0010435/2020	SARAT CHANDRA MANDAL	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0010436/2020	BICHITRANANDA NAYAK	K.C.MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0010437/2020	UNION OF INDIA RASHAN JAHAN BEGUM VS	K.C.MAJHI VS	// // 0
342	WP(C)/0010438/2020	UNION OF INDIA BHAGIRATHI SASMAL VS	ARUN KUMAR ACHARYA VS	// // 0
343	WP(C)/0010439/2020	STATE OF ODISHA ASHOK DAS VS	K.C.MAJHI VS	// // 0
344	WP(C)/0010440/2020	UNION OF INDIA BHAGIRATHI SASMAL VS	ARUN KUMAR ACHARYA VS	// // 0
345	WP(C)/0010441/2020	STATE OF ODISHA DHRENDRA KUMAR BEURA VS	K.C.MAJHI VS	// // 0
346	WP(C)/0010442/2020	UNION OF INDIA SUSANTA PRADHAN VS	ARUN KUMAR ACHARYA VS	// // 0
347	WP(C)/0010443/2020	STATE OF ODISHA KALI KINKAR PANDA VS	K.C.MAJHI VS	// // 0
348	WP(C)/0010444/2020	UNION OF INDIA SUKANTI MAJHI VS	ARUN KUMAR ACHARYA VS	// // 0
349	WP(C)/0010445/2020	STATE OF ODISHA MANAMOHAN JAYSINGH VS	ARUN KUMAR ACHARYA VS	// // 0
350	WP(C)/0010446/2020	STATE OF ODISHA BAURIBANDHU MOHAPATRA VS	ARUN KUMAR ACHARYA VS	// // 0
351	WP(C)/0010447/2020	STATE OF ODISHA BAIDHAR SENAPATI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0010448/2020	NIMEI CHARAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
353	WP(C)/0010449/2020	RAJAT KESHRI SAMANTARAY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
354	WP(C)/0010450/2020	HARA PRIYA PAIKARAY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
355	WP(C)/0010451/2020	M/S MEDIRAD TECH INDIA LTD. VS INDUSTRIAL DEVELOPMENT BANK OF INDIA	SANTOSH KUMAR DWIVEDY VS	// 0 //
356	WP(C)/0010452/2020	M/S.SIDHARTH CONSTRUCTION AND TRADING COMPANY VS THE COMMISSIONER OF COMMERCIAL TAXES AND GST	GOPAL KRUSHNA MOHANTY VS	// 0 //
357	WP(C)/0010453/2020	RAMESH CHANDRA SUNDARAY VS AUTHORIZED OFFICER CANANRA BANK REGIONAL OFFICE	SATYABRATA MOHANTY VS	// 0 //
358	WP(C)/0010454/2020	RAJENDRA PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
359	WP(C)/0010455/2020	BANCHABATA WOMEN SHG VS STATE OF ODISHA	SUMIT LAL VS	// 0 //
360	WP(C)/0010456/2020	BHARATI PATRA VS MANASA RANJAN PATRO	M/S.ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
361	WP(C)/0010457/2020	AKSHAYA KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
362	WP(C)/0010458/2020	BASUDEV SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
363	WP(C)/0010459/2020	BISWA PRAKASH MOHANTY	GOPAL KRUSHNA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0003978/2020	SATYA RANJAN ROUT @ GITU ROUT	M.R.MOHAPATRA	PARADEEP LOCK /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0003979/2020	RAKESH KUMAR SAMAL	PRANAB KUMAR SAMANTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0003980/2020	TRINATH KHORA	MANORANJAN PADHY	LAXMIPUR /67 /2018
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0003981/2020	MANOJ KUMAR PANDEY	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
368	ABLAPL/0003982/2020	BANA BIHARI MANDAL	S.P.DASH	BANGRIPOSI /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0003983/2020	SK. GOLAM MUSTATA @ SK. MUSTAFA	DIPTENDU SUNDAR RAY	BALASORE TOWN /33 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0003984/2020	SUBASA PAIKARAY	S.K.DAS	GOBINDAPUR /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0003985/2020	MANOJ KUMAR PANDEY	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
372	ABLAPL/0003986/2020	DEBAKI SUNANI	TUKUNA KUMAR MISHRA	JAIPATNA /241 /2019
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0003987/2020	CHANDRA BIJAY JHA	BISWAJIT NAYAK	/ /0
		VS	VS	()
		UNION OF INDIA		//
374	ABLAPL/0003988/2020	CHANDRA BIJAY JHA	BISWAJIT NAYAK	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0003989/2020	UNION OF INDIA DR. BIBUDHARANJAN MAHAPATRA VS STATE OF ODISHA	H.N.MOHAPATRA VS	// / /0 ()
376	ABLAPL/0003990/2020	MIRJA MAHETAB VS STATE OF ODISHA	MD.FAYAZ VS	// PURUNABAZAR /52 /2020 ()
377	ABLAPL/0003991/2020	BIKRAM KUMAR DAS VS STATE OF ODISHA	BALARAM NAYAK VS	// RAJNAGAR /24 /2020 ()
378	ABLAPL/0003992/2020	RABNDRA KUMAR BEHERA VS STATE OF ODISHA	GHANASHYAM DASH VS	// / /0 ()
379	ABLAPL/0003993/2020	SANTOSH BEHERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	// COLLIERY /67 /2020 ()
380	ABLAPL/0003994/2020	DEBI PRASAD MOHAPATRA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// AIRPORT /34 /2020 ()
381	ABLAPL/0003995/2020	MANOJ KUMAR BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// UDALA /37 /2020 ()
382	ABLAPL/0003996/2020	DEEPAK PRADHAN VS STATE OF ODISHA	A.K.DASH VS	// PADAMPUR /16 /2020 ()
383	ABLAPL/0003997/2020	TAPAN PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// JODAPADAR /21 /2020 ()
384	ABLAPL/0003998/2020	JAGANNATH KARNA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	// BARGARH /89 /2020 ()
385	ABLAPL/0003999/2020	JAGANNATH KARNA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	// BARGARH /91 /2020 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0004000/2020	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SALAUDDIN KHAN VS	COLLIERY /67 /2020 () //
387	ABLAPL/0004001/2020	PRAVAT KUMAR BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
388	ABLAPL/0004002/2020	KHAYMASAGAR MALLICK VS STATE OF ODISHA	SANJIB MOHANTY VS	/ /0 () //
389	ABLAPL/0004003/2020	JAGANNATH KARNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /90 /2020 () //
390	ABLAPL/0004004/2020	NITYANANDA BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /69 /2020 () //
391	ABLAPL/0004005/2020	BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /75 /2014 () //
392	ABLAPL/0004006/2020	BHAGYADHAR PARIDA VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /289 /2019 () //
393	ABLAPL/0004007/2020	BASANTA SAMAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHANDAGIRI P.S. /194 /2020 () //
394	ABLAPL/0004008/2020	SK. OLLI MOHAMMED VS STATE OF ODISHA	MD.RIAZ VS	LALBAG /54 /2020 () //
395	ABLAPL/0004009/2020	HADU @ HADUBANDHU MUDULI VS STATE OF ODISHA	SARAT CHANDRA MISHRA VS	BOLAGARH P.S. /35 /2020 () //
396	ABLAPL/0004010/2020	SANJAYA MALLLICK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	PATKURA /46 /2020 () //
397	ABLAPL/0004011/2020	MURI @ MANOJ PATRA @ MOHAPATRA	SATYA RANJAN MULIA	ANGUL TOWN /137 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0004012/2020	PRASANTA BARIK @ PRASANTA KUMAR BARIK	PRADYUMNA NAIDU	CHANDABALI /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0004013/2020	K N RAJU	SURJYOKANTA DWIBEDI	KOSAGUMUDA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0004014/2020	KAILASH SINGH	SATYA RANJAN MULIA	MOTANGA /190 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0004015/2020	KAILASH SINGH	SATYA RANJAN MULIA	HINDOL /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0004016/2020	SURENDRA SAHU	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0004017/2020	AMIT KUMAR SINGH	GOPAL KRUSHNA MOHANTY	MOHANA /76 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0004018/2020	SATYARANJAN NAYAK	PRADEEP KUMAR KUNDU	NIALI /53 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0004019/2020	BAPI BEHERA	TARA PRASAD MOHAPATRA	BRAHMAGIRI /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0004020/2020	BIRABAR ROUSTRAY	TARA PRASAD MOHAPATRA	SATYABADI /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004021/2020	PRADYUMNA KUMAR SWAIN @ GUGU	TARA PRASAD MOHAPATRA	SATYABADI /158 /2018
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004022/2020	GAYADHARA DAS	SATYAJIT MOHAPATRA-2	AGARAPADA /16 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0004023/2020	STATE OF ODISHA PANKAJ PRADHAN VS	GOUTAM ROUTRAY VS	// KUMBHARAPARA /76 /2020 ()
410	ABLAPL/0004024/2020	STATE OF ODISHA SARAT NAIK @ SARAT KUMR NAIK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /95 /2019 ()
411	ABLAPL/0004025/2020	STATE OF ODISHA DK @ DEEPAK KUMAR VS	RASMITA DAS VS	// POTTANGI /102 /2019 ()
412	ABLAPL/0004026/2020	STATE OF ODISHA PURNACHANDRA AGRAWAL VS	SUSANT KUMAR PRADHAN VS	// SAMBALPUR TOWN /461 /2015 ()
413	ABLAPL/0004027/2020	STATE OF ODISHA SANJAY DAS @ SANJAY KUMAR DAS VS	RUDRA NARAYAN PARIJA VS	// RAJKANIKA /164 /2019 ()
414	ABLAPL/0004028/2020	STATE OF ODISHA GOBINDA NAIK VS	SWAYAMPRAVA DASH VS	// NAKTIDEUL /23 /2020 ()
415	ABLAPL/0004029/2020	STATE OF ODISHA RAMA PRASAD DHIR @ NILU VS	M.MUDULI VS	// NARASINGHPUR /49 /2020 ()
416	ABLAPL/0004030/2020	STATE OF ODISHA BISHAL KANHAR VS	SWAYAMPRAVA DASH VS	// ATHAMALLIK /93 /2019 ()
417	ABLAPL/0004031/2020	STATE OF ODISHA PRASANA KUMAR SWAIN VS	ANANTA NARAYAN PATTANAYAK VS	// PARJANG /86 /2012 ()
418	ABLAPL/0004032/2020	STATE OF ODISHA DR.DUSHASAN MUDULI VS	SARADA PRASANNA SARANGI VS	// BADAMBADI /64 /2014 ()
419	ABLAPL/0004033/2020	STATE OF ODISHA PURNA CHANDRA SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /73 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0004034/2020	BRAJA KISHORE SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI /3 /2020 () //
421	ABLAPL/0004035/2020	PRIYABRATA SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /44 /2020 () //
422	ABLAPL/0004036/2020	AJIT KUMAR DAS VS STATE OF ODISHA	PRATAP CH.ROUT VS	KHANTAPADA /91 /2020 () //
423	ABLAPL/0004037/2020	ROJALIN MOHAPATRA @ ROJI VS STATE OF ODISHA	KSHIROD K.ROUT VS	MANGALA BAG /58 /2020 () //
424	ABLAPL/0004038/2020	MANORAMA BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	NIALI /41 /2011 () //
425	ABLAPL/0004039/2020	BIRANCHI KUMAR VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /65 /2018 () //
426	ABLAPL/0004040/2020	AJAY JENA VS STATE OF ODISHA	PRAVASH CH.JENA VS	JALESWAR /278 /2018 () //
427	ABLAPL/0004041/2020	SURENDRA PATRA @ SURENDRA BIKASH PATRA VS STATE OF ODISHA	PRAVASH CH.JENA VS	KAMARDA /84 /2018 () //
428	ABLAPL/0004042/2020	BALARAM AGRAWAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /104 /2020 () //
429	ABLAPL/0004043/2020	BALARAM AGRAWAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /106 /2020 () //
430	ABLAPL/0004044/2020	SUBHRAJEET MOHANTY @ NANA VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /42 /2020 () //
431	ABLAPL/0004045/2020	KUMAR CHANDRASHEKAR	BAIBASWATA PANIGRAHI	CHANDRASEKHARPUR /77 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0004046/2020	NIRAJ KUMAR	BAIBASWATA PANIGRAHI	CHANDRASEKHARPUR /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0004047/2020	MOTA RAJA @ RAJESH MOHANTY	BHAKTA BHUSHAN BARIK	DHAULI PS /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0004048/2020	DHANMAN SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0004049/2020	RAJ KISHORE BEHERA	AMULYA RATNA PANDA	KOIDA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0004050/2020	GANA BEHERA	MOHENDRA KUMAR MOHAPATRO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0004051/2020	BANGURU @ GOBINDA BEHERA @ GOBINDO	BEHERANTIA	BALASORE TOWN /53 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0004052/2020	DHANMAN SHAW	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0004053/2020	GEETANJALI CHANDAN	S.K.JOSHI	TITILAGARH /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0004054/2020	KUMUNDA DAS	SATYA NARAYAN MISHRA-4	/ /0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0004055/2020	PAPU SAHOO	SATYA NARAYAN MISHRA-4	TIHIDI /428 /2019
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0004056/2020	SNEHA LATA MALIK	SATYA NARAYAN MISHRA-4	MARINE KASIA /10 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0004057/2020	STATE OF ODISHA BINDU DEI @ BINDU DIDI VS	S.K.BHANJADEO VS	// AIR FIELD P.S. /54 /2020 ()
444	ABLAPL/0004058/2020	STATE OF ODISHA DHANMAN SHAW VS	BISWAJIT NAYAK VS	// / /0 ()
445	ABLAPL/0004059/2020	UNION OF INDIA DHANMAN SHAW VS	BISWAJIT NAYAK VS	// / /0 ()
446	ABLAPL/0004060/2020	UNION OF INDIA JAYA MAHANTY VS	JYOTIRMAYA SAHOO VS	// KODALA /6 /2017 ()
447	ABLAPL/0004061/2020	STATE OF ODISHA SUSANTA KUMAR MOHANTY @ SUSHANTA KUMAR MOHANTY VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (ASKA) /18 /2020 ()
448	ABLAPL/0004062/2020	STATE OF ODISHA PRAKASH CHANDRA RAUT VS	DINESH KUMAR MOHANTY VS	// SATYABADI /55 /2020 ()
449	ABLAPL/0004063/2020	STATE OF ODISHA SAMBHU SUBUDHI VS	DINESH KUMAR MOHANTY VS	// JODAPADAR /29 /2020 ()
450	ABLAPL/0004064/2020	STATE OF ODISHA AKHYA BEHERA VS	DINESH KUMAR MOHANTY VS	// SATYABADI /47 /2020 ()
451	ABLAPL/0004065/2020	STATE OF ODISHA PRASANNA KUMAR MISHRA VS	DEVASHIS PANDA VS	// JEYPORE VIGILANCE /5 /2020 ()
452	ABLAPL/0004066/2020	STATE OF ODISHA(VIG.) BIBHU PRASAD MALLICK VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /136 /2018 ()
453	ABLAPL/0004067/2020	STATE OF ODISHA JANARDAN BALIARSINGH VS STATE OF ODISHA	S.K.BHANJADEO VS	// KHANDAGIRI P.S. /599 /2016 () //

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0004068/2020	UMESH MOHAPATRA @ UMESH KUMAR MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	LINGARAJ P.S. /45 /2020 () //
455	ABLAPL/0004069/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	APARESH BHOI VS	KHANTAPADA /32 /2020 () //
456	ABLAPL/0004070/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	APARESH BHOI VS	KHANTAPADA /30 /2020 () //
457	WPC(OA)/0000157/2019	AMAR BIKRAM DAS VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// () //
458	WPC(OAC)/0000157/2019	AMAR BIKRAM DAS VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// () //
459	WPC(OAC)/0000319/2019	AJIT KUMAR PRADHAN VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
460	WPC(OAC)/0002981/2018	ASHISH KUMAR PATTANAIAK VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// () //
461	WPC(OAC)/0004366/2014	MADHUSUDAN TRIPATHY VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
462	CONTC(CPC)/0000645/2012	LOKANATH KAR VS USHA PADHI, SECY.	M/S.ER.SAUMENDRA KU.MOHAPATRA VS	// () //
463	CONTC(CPC)/0000646/2012	RAJASHREE JENA VS USHA PADHI, SECY.	M/S.ER.SAUMENDRA KU.MOHAPATRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :18/03/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 CONTC(CPC)/646/2012	RAJASHREE JENA-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
2	3/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
3	4/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
4	5/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
5	6/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
6	7/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
7	8/2020 WPCRL/20/2020	MOTI SINKU-MP	NIRANJAN PANDA
8	8/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
9	9/2020 CONTC(CPC)/645/2012	LOKANATH KAR-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
10	10/2020 CONTC(CPC)/646/2012	RAJASHREE JENA-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
11	11/2020 CONTC(CPC)/646/2012	RAJASHREE JENA-MP	M/S.ER.SAUMENDRA KU.MOHAPATRA
12	28/2020 ELPET/12/2019	MAHAMMAD SAHIRULHAK@HAQUE-MP	SIDHARTH PRASAD DAS
13	29/2020 ELPET/5/2019	KAILASH CH. KULESIKA-MP	M/S.BIDYADHAR MISHRA
14	35/2020 TRPCRL/35/2020	SIBA SANKAR BANA-MP	JYOTIRMAYA SAHOO
15	60/2020 MATA/51/2020	NALINI BARIK-MP	SRINIVAS MOHANTY
16	68/2020 CMAPL/72/2020	M/S. TYBAS PROJECTS PVT.LTD.-MP	ADV.
17	69/2020 CMAPL/73/2020	M/S.TYBAS PROJECTS PVT.LTD.-MP	ADV.
18	70/2020 CMAPL/74/2020	M/S.TYBAS PROJECTS PVT.LTD.-MP	ADV.
19	77/2020 CONTC/2261/2019	AJAYA KUMAR PANDA-MP	M/S.J.K.RATH,D.N.RATH,S.N.RATH,P.K.ROUT
20	78/2020 CONTC/13/2018	JYOTI PRAKASH MOHANTY-MP	M/S.SATYABRATA SATAPATHY
21	105/2020 TRP(C)/96/2020	NIHARIKA PANDA-MP	P.K.MOHANTY
22	106/2020 TRP(C)/97/2020	DHARITRI MISHRA-MP	BALARAM NAYAK
23	107/2020 TRP(C)/98/2020	DHARITRI MISHRA-MP	BALARAM NAYAK
24	123/2020 WPC(OAC)/1629/2015	PRASANTA KUMAR NAYAK-MP	SASWAT DAS
25	140/2020 RPFAM/89/2020	BHAJANANANDA JENA-MP	PRAVAT KUMAR MOHANTY
26	209/2020	RABINDRA BEHERA-MP	AMIT PRASAD BOSE

27	RSA/109/2020 210/2020	K.BADRINARAYANA-MP	M/S.SATYABADI MANTRY
28	RSA/196/2013 211/2020	ASHOK KU.ROUT-MP	BHASKAR CHANDRA PANDA
29	RSA/73/2019 244/2020	BIJAYA KHILLA-MP	M/S.MANORANJAN PADHY
30	BLAPL/7590/2019 245/2020	PRASAN KUMAR PATRA-MP	M/S.ASHWINI KUMAR DAS
31	BLAPL/8813/2019 246/2020	ASIS KUMAR BISWAL @ MUNU-MP	P.C.MISHRA
32	BLAPL/2532/2020 287/2020	BHABAGRAHI SAHOO-MP	M/S.K.C.RAJGURU MOHAPATRA
33	CRLREV/805/2017 302/2020	RAJENDRA PR.SAHOO-MP	SIBANARAYAN BISWAL
34	WA/202/2020 303/2020	RAJESH KUMAR BHUYAN-MP	MANOJ KUMAR MOHANTY
35	WA/203/2020 307/2020	CHIEF EXECUTIVE, OREDA-MP	BIJAYA KUMAR DASH
36	FAO/428/2020 308/2020	CHIEF EXECUTIVE, OREDA-MP	BIJAYA KUMAR DASH
37	FAO/428/2020 309/2020	STATE OF ODISHA-MP	A.G.A.
38	FAO/429/2020 310/2020	STATE OF ODISHA-MP	A.G.A.
39	FAO/429/2020 311/2020	BIKRAM KISHORE PATRA-MP	SADASIVA PATRA
40	FAO/431/2020 312/2020	KALU DAS-MP	DHANANJAYA MUND
41	FAO/433/2020 313/2020	KANCHAN DEI-MP	DHANANJAYA MUND
42	FAO/434/2020 330/2020	NITYANANDA DAS-MP	BRAHMANANDA TRIPATHY
43	CMP/319/2020 331/2020	ALEKHA CHANDRA SWAIN-MP	BABAJI CHARAN JENA
44	CMP/312/2020 332/2020	ALEKHA CHANDRA SWAIN-MP	BABAJI CHARAN JENA
45	CMP/312/2020 333/2020	RUKMINI RADHA KRISHNA MAHAPRABHU BIJE-MP	M/S.S.S.RAO
46	CMP/835/2016 364/2020	JITENDRIYA KU.PUROHIT-MP	SRIKAR KUMAR RATH
47	RVWPET/204/2020 405/2020	I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
48	MACA/242/2020 406/2020	MANAGER LEGAL, I.C.I.C.I. LOMBARD G.I.CO. LTD.-MP	ADAM ALI KHAN
49	MACA/243/2020 514/2020	MADHAB DIGAL-MP	M/S.HIMANSHU B.DASH
50	CRLA/717/2016 515/2020	GURMIT SINGH@CHHOTU-MP	M/S.BHARATI DASH
51	CRLA/163/2015 516/2020	SABIR KUMAR RAJHANS-MP	M/S.PULAKESH MOHANTY
52	CRLA/89/2018 517/2020	MINA SAHOO-MP	PRASANNA KU PARHI
53	CRLA/237/2020 518/2020	MINA SAHOO-MP	PRASANNA KU PARHI
54	CRLA/237/2020 519/2020	NABIN @ BHURI PATRA-MP	DEVASHIS PANDA
55	CRLA/238/2020 520/2020	NABIN @ BHURI PATRA-MP	DEVASHIS PANDA
56	CRLA/238/2020 521/2020	NABIN @ BHURI PATRA-MP	DEVASHIS PANDA
57	CRLA/238/2020 522/2020	DEENABANDHU NAYAK-MP	ABHIRAM SWAIN
	CRLMC/914/2020		

58	524/2020 CRLMC/3465/2019	BIJAY KU.MAHAPATRA-MP	SUBHRANSU BHUSAN MOHANTY
59	525/2020 CRLMC/915/2020	DILLIP DIGAL-MP	BIRAJA PRASANNA SATAPATHY
60	526/2020 CRLMC/918/2020	BALI BANCHHOR-MP	SURYAKANTA DWIBEDI
61	527/2020 CRLMC/920/2020	S.K.AKIL ALLI-MP	SAMARENDRA MOHANTY
62	528/2020 CRLMC/921/2020	BISWAJIT MAHAPATRA-MP	BHAGABAT PRASAD RATH
63	4465/2020 WP(C)/10211/2020	SHREE SHREE ADAYTASHAKTI DEVI-MP	AMIT PRASAD BOSE
64	4466/2020 WP(C)/10214/2020	AKSHAYA KUMAR TRIPATHY-MP	LAXMAN PRADHAN
65	4467/2020 WP(C)/10215/2020	RAMA SHANKAR PANDA-MP	LAXMAN PRADHAN
66	4468/2020 WP(C)/10221/2020	MOHAMMAD SHAMEEN UDDIN-MP	BHAGABAN BEHERA
67	4469/2020 WP(C)/10222/2020	ANADI BEHERA-MP	S.S.RAY..2
68	4470/2020 WP(C)/10223/2020	P.SUBASH CHANDRA PATRA-MP	BIRAJA PRASANNA DAS
69	4471/2020 WP(C)/10225/2020	SANJIT KUMAR GADABADA-MP	SANJAY KUMAR SAMANTARAY
70	4472/2020 WP(C)/10226/2020	MANAGING COMMITTEE OF PARAMAHANSA SANSKRIT MAHARAJA	ABHIRAM KUMAR PATNAIK
71	4473/2020 WP(C)/10228/2020	MANAGING COMMITTEE OF RAMADIN SANSKRIT MAHARAJA	ABHIRAM KUMAR PATNAIK
72	4474/2020 WP(C)/10229/2020	MANAGING COMMITTEE OF JAGANARAYAN SANSKRIT MAHARAJA	ABHIRAM KUMAR PATNAIK
73	4475/2020 WP(C)/10230/2020	MADHULISA MOHAPATRA-MP	SASWATA MOHAPATRA
74	4476/2020 WP(C)/10233/2020	SUDHIR MAHAKUD-MP	AMAR KUMAR MOHANTY
75	4477/2020 WP(C)/10238/2020	MINAKSHI PRADHAN-MP	AMAR KUMAR MOHANTY
76	4478/2020 WP(C)/10243/2020	PRAMILA RANA-MP	SIDHARTHA MISHRA..1
77	4479/2020 WP(C)/10243/2020	PRAMILA RANA-MP	SIDHARTHA MISHRA..1
78	4480/2020 WP(C)/10252/2020	SASHI BHUSAN BADU MOHAPATRA @ SASHI BHUSAN MAHAPATRA	MAKULDEVI SENAPATI
79	4481/2020 WP(C)/10250/2020	BIMAL KU.PRADHAN-MP	DAYANIDHI MOHANTY
80	4482/2020 WP(C)/10254/2020	MAHADEV UTHA DOKANI BYABASAI SANGHA-MP	NILAYA KANTA ROUT
81	4484/2020 WP(C)/10255/2020	INDUMATI PATHAK-MP	GOUTAM KU.ACHARYA
82	4486/2020 WP(C)/10257/2020	BIDYADHAR PRADHAN-MP	SAMVIT MOHANTY
83	4487/2020 WP(C)/10258/2020	SUMANTA KUMAR MOHAPATRA-MP	SASWATI MOHAPATRA
84	4488/2020 WP(C)/10277/2020	M/S.UTKAL AUTOMOBILES PVT.LTD-MP	BHABANI PRASAD MOHANTY
85	4489/2020 WP(C)/10276/2020	ARABINDA ACHARYA-MP	DINESH KUMAR PANDA
86	4490/2020 WP(C)/10278/2020	MANAGING COMMITTEE OF DOBALAPAL HIGH SCHOOLS	SURKANTA KUMAR MISHRA
87	4491/2020 WP(C)/10279/2020	BHARAT KUMAR PATRA-MP	BAIDHAR SAHOO
88	4492/2020 WP(C)/10281/2020	DEEPAN PRADHAN-MP	JAGANNATH KAMILA
89	4493/2020	ROURKELA MAHANAGAR NIGAM BYABASAYA MAHASANCAHMI	MITA PANDA

90	WP(C)/1109/2020 4494/2020	PRABHU RANAJAN SATPATHY-MP	SIDHARTHA DAS
91	WP(C)/10282/2020 4496/2020	NARENDRA PARASET-MP	SRINIVAS MOHANTY
92	WP(C)/10286/2020 4497/2020	BIDYASAGAR MISHRA-MP	JITENDRA KUMAR DIGAL
93	WP(C)/10287/2020 4498/2020	MITALI SAHOO-MP	JITENDRA KUMAR DIGAL
94	WP(C)/10289/2020 4499/2020	RANJIT KU.HAZRA-MP	J.M.PATTANAIAK
95	WP(C)/10301/2020 4500/2020	M/S.AEROCOM PVT LTD-MP	SMRUTI RANJAN PATI
96	WP(C)/10311/2020 4501/2020	M/S. SUBASH KUMAR SANJAY KUMAR-MP	BHABANI P.MOHANTY
97	WP(C)/10313/2020 4502/2020	SRINIBAS RATH-MP	SOUMENDRA PATTANAIAK
98	WP(C)/10316/2020 4503/2020	BAILOCHAN BHUYAN-MP	M/S.SWETLANA DAS
99	WP(C)/31780/2011 4504/2020	SARATA KUMAR DAS-MP	KABIR KUMAR JENA
100	WP(C)/10318/2020 4505/2020	SASHIKANTA DAS-MP	SANJIB MOHANTY
101	WP(C)/10320/2020 4506/2020	MANAGING COMMITTEE OF DOBALAPAL HIGH SCHOOLS	SUMANTA KUMAR MISHRA
102	WP(C)/10280/2020 4507/2020	PRAMODINI SAHOO-MP	MAHENDRA KUMAR DAS
103	WP(C)/10324/2020 4508/2020	KHAGENDRANATH SAHOO-MP	RAMA CHANDRA JENA
104	WP(C)/10325/2020 4509/2020	GODABARISH KARAN-MP	KARUNAKAR GAYA
105	WP(C)/10321/2020 4510/2020	JAISHREE SINGH-MP	P.K.RATH 1
106	WP(C)/10330/2020 4511/2020	PRASANTA ACHARYA-MP	SASHI BHUSAN JENA
107	WP(C)/10331/2020 4512/2020	BHAGABAT DAS-MP	SHASHI BHUSAN JENA
108	WP(C)/10334/2020 4513/2020	BISHNU CHARAN BEHERA-MP	RAI CHARAN MOHAPATRA
109	WP(C)/10336/2020 4514/2020	NARAYANA SAMANTARAY-MP	PRABODHA CH.NAYAK
110	WP(C)/10337/2020 4515/2020	M/S. B.C. DAGARA-MP	MANOJ KUMAR PATI
111	WP(C)/10338/2020 4516/2020	BISHNU PRIYA PANIGRIHI-MP	B.MOHAPATRA
112	WP(C)/10339/2020 4517/2020	M/S KONARK CONSTRUCTION AND ENGINEERS LTD.-MP	M/S.AMAR KUMAR MOHANTY
113	WP(C)/5134/2018 4518/2020	MANAS R.MOHANTY-MP	ARUN KUMAR PATRA
114	WP(C)/10345/2020 4519/2020	KAMALA LOCHAN DASH-MP	SHASHI BHUSAN JENA
115	WP(C)/10344/2020 4520/2020	TRILOKI NATH PANDEY-MP	SAMIR KUMAR MISHRA
116	WP(C)/10346/2020 4521/2020	LILA DEVI JAISWAL-MP	SIDHARTHA PRASAD MISHRA
117	WP(C)/10351/2020 4522/2020	SARAT MAJHI-MP	RABI NARAYAN PANDA
118	WP(C)/10352/2020 4523/2020	MANOJ KUMAR MODI-MP	SAMIR KUMAR MISHRA
119	WP(C)/10354/2020 4524/2020	SUMANTA KUMAR MOHANTY-MP	B.S.TRIPATHY 1
120	WP(C)/10356/2020 4525/2020	PRAKASH KUMAR SWAIN-MP	NIRANJAN LENKA
	WP(C)/10355/2020		

121	4526/2020 WP(C)/10361/2020	PRIYA RANJAN JENA @ SANTOSH JENA-MP	SARATHI JYOTI MOHANTY
122	4527/2020 WP(C)/10362/2020	RASMITA PADHI-MP	SATYABRATA MOHANTY
123	4528/2020 WP(C)/10363/2020	CHAKRADHAR MADGUL-MP	NIRANJAN LENKA
124	4529/2020 WP(C)/10364/2020	PANCHU BEHERA-MP	SARATHI JYOTI MOHANTY
125	4530/2020 WP(C)/10365/2020	NIBEDITA PANDA-MP	BIBHUTI BHUSAN MISHRA
126	4531/2020 WP(C)/10366/2020	LOCHAN BEHERA-MP	SARATHI JYOTI MOHANTY
127	4532/2020 WP(C)/10367/2020	RAMA KRUSHNA PADHI-MP	SATYABADI MANTRY
128	4533/2020 WP(C)/10368/2020	RABINDRA MALIK-MP	BHASKAR CHANDRA PANDA
129	4534/2020 WP(C)/10375/2020	AMULYA KUMAR SAHOO-MP	AKSHAYA KU. SAHOO
130	4535/2020 WP(C)/10377/2020	RATNAMANI NAIK-MP	CHINMAYA MOHANTY
131	4536/2020 WP(C)/9041/2011	S.J.CHARITABLE TRUST-MP	M/S.DEVI PR.DASH
132	4538/2020 WP(C)/10379/2020	RAJKISHORE NAIK-MP	SAILESH CHANDRA SAMANTARAY
133	4539/2020 WP(C)/10209/2020	M/S JINDAL STAINLESS LTD.-MP	SUBASH CHANDRA SAHOO
134	4540/2020 WP(C)/4898/2020	SAKTIKANTA SAHOO-MP	M/S.AMARJIT KESHARI DAS
135	4541/2020 WP(C)/10384/2020	LAXMIDHAR JENA-MP	HRUDANANDA MOHAPATRA
136	4542/2020 WP(C)/10385/2020	MANMOHAN MOHANTY-MP	RANJIT MOHANTY
137	4543/2020 WP(C)/10386/2020	BIPIN BIHARI BISWAL-MP	PRABHU PRASANNA BEHERA
138	4544/2020 WP(C)/10387/2020	AJIBAN MALLICK-MP	SUJATA JENA
139	4545/2020 WP(C)/10388/2020	SURESH CHANDRA BARIK-MP	TAPAN KUMAR BISWAL
140	4546/2020 WP(C)/10389/2020	SK.RASID-MP	SARAT CHANDRA SATAPATHY
141	4547/2020 WP(C)/10391/2020	DINABANDHU KHATUA-MP	NIRANJAN LENKA
142	4548/2020 WP(C)/10227/2020	HRUDANANDA PATI-MP	MANAS PATI
143	4549/2020 WP(C)/10394/2020	MANORANJAN SAHOO-MP	M.GOPAL KRUSHNA MOHANTY
144	4550/2020 WP(C)/9635/2020	SAILABALA SETHI-MP	PRAFULLA KUMAR RATH
145	4551/2020 WP(C)/10399/2020	BISWAJIT PANDA-MP	S.K.PRADHAN..3
146	4552/2020 WP(C)/12406/2016	DAITARI MISHRA-MP	M/S.MAHESWAR MOHANTY
147	4553/2020 WP(C)/10401/2020	SWAPNA LENKA-MP	SOMDARSAN MOHANTY
148	4554/2020 WP(C)/10405/2020	BACHHAKALPA SANSKRIT VIDYALAYA, DAHIPUR-MP	GYANESWAR SATPATHY
149	4555/2020 WP(C)/10406/2020	UNION OF INDIA-MP	DAYANIDHI LENKA
150	4556/2020 WP(C)/10410/2020	BATAKRUSHNA MOHAPATRA-MP	SASWATI MOHAPATRA
151	4557/2020 WP(C)/3150/2020	PRADEEP KU.DHAL-MP	K.K.SWAIN
152	4558/2020	SATISH KUMAR SAHOO-MP	PRABODHA CH. NAYAK

153	WP(C)/10417/2020 4559/2020	RAM INTELLIGENCE SECURITIES PVT.LTD-MP	PRABODHA CHANDRA NAYAK
154	WP(C)/10418/2020 4560/2020	RANJAN KUMAR DUTTA-MP	ANUPAM DASH
155	WP(C)/10422/2020 4561/2020	M/S.SARALA SECURITY AND FACILITY SERVICES-MP	M/S. SUVASHISH PATTNAIK
156	WP(C)/4920/2020 4562/2020	JUGA PRAKASH KANUNGO-MP	SWARUP KUMAR PATNAIK
157	WP(C)/10423/2020 4563/2020	PRASANTA ACHARYA-MP	SHASHI BHUSAN JENA
158	WP(C)/10424/2020 4564/2020	REHENA BEGUM-MP	PIYUSH KUMAR MISHRA
159	WP(C)/10426/2020 4566/2020	PRADIPT KUMAR BARAL-MP	ARUN KUMAR ACHARYA
160	WP(C)/10427/2020 4567/2020	AKSHYA KUMAR MOHANTY-MP	ARUN KUMAR ACHARYA
161	WP(C)/10429/2020 4568/2020	NARAYAN SAHOO-MP	ARUN KUMAR ACHARYA
162	WP(C)/10430/2020 4569/2020	HASIM HUSSAIN-MP	SOMANATH NANDA
163	WP(C)/10431/2020 4570/2020	NISHAMANI BEHERA-MP	M/S.GOURIMOHAN RATH
164	WP(C)/27431/2017 4571/2020	PRADIP KUMAR BEHERA-MP	ARUN KUMAR ACHARYA
165	WP(C)/10432/2020 4572/2020	JAGANNATH MUDULI-MP	ARUN KUMAR ACHARYA
166	WP(C)/10433/2020 4573/2020	SARAT CHANDRA MANDAL-MP	ARUN KUMAR ACHARYA
167	WP(C)/10435/2020 4574/2020	BHAGIRATHI SASMAL-MP	ARUN KUMAR ACHARYA
168	WP(C)/10440/2020 4575/2020	NABIN CHANDRA NAYAK-MP	MRS.VIJAYA KAR
169	WP(C)/7002/2015 4576/2020	SUSANTA PRADHAN-MP	ARUN KUMAR ACHARYA
170	WP(C)/10442/2020 4577/2020	NABIN CHANDRA NAYAK-MP	MRS.VIJAYA KAR
171	WP(C)/7003/2015 4578/2020	NABIN CHANDRA NAYAK-MP	MRS.VIJAYA KAR
172	WP(C)/7004/2015 4579/2020	NABIN CHANDRA NAYAK-MP	MRS.VIJAYA KAR
173	WP(C)/7005/2015 4580/2020	NABIN CHANDRA NAYAK-MP	MRS.VIJAYA KAR
174	WP(C)/7006/2015 4581/2020	SUKANTI MAJHI-MP	ARUN KUMAR ACHARYA
175	WP(C)/10444/2020 4582/2020	MANAMOHAN JAYSINGH-MP	ARUN KUMAR ACHARYA
176	WP(C)/10445/2020 4583/2020	BAURIBANDHU MOHAPATRA-MP	ARUN KUMAR ACHARYA
177	WP(C)/10446/2020 4584/2020	BAIDHAR SENAPATI-MP	ARUN KUMAR ACHARYA
178	WP(C)/10447/2020 4585/2020	NIMEI CHARAN PRADHAN-MP	ARUN KUMAR ACHARYA
179	WP(C)/10448/2020 4586/2020	RAJAT KESHRI SAMANTARAY-MP	ARUN KUMAR ACHARYA
180	WP(C)/10449/2020 4587/2020	HARA PRIYA PAIKARAY-MP	ARUN KUMAR ACHARYA
181	WP(C)/10450/2020 4588/2020	M/S MEDIRAD TECH INDIA LTD.-MP	SANTOSH KUMAR DWIVEDY
182	WP(C)/10451/2020 4589/2020	M/S.SIDHARTH CONSTRUCTION AND TRADING PVT LTD.-MP	ANUP NARAYAN MOHANTY
183	WP(C)/10452/2020 4590/2020	RAMESH CHANDRA SUNDARAY-MP	SATYABRATA MOHANTY
	WP(C)/10453/2020		

184	4591/2020 WP(C)/10454/2020	RAJENDRA PARIDA-MP	GOPAL KRUSHNA MOHANTY
185	4592/2020 WP(C)/10455/2020	BANCHABATA WOMEN SHG-MP	SUMIT LAL
186	4593/2020 WP(C)/10457/2020	AKSHAYA KUMAR DAS-MP	GOPAL KRUSHNA MOHANTY
187	4594/2020 WP(C)/10456/2020	BHARATI PATRA-MP	M/S.ASHOK KUMAR MOHAPATRA 1
188	4595/2020 WP(C)/10458/2020	BASUDEV SAHU-MP	GOPAL KRUSHNA MOHANTY
189	4596/2020 WP(C)/10459/2020	BISWA PRAKASH MOHANTY-MP	GOPAL KRUSHNA MOHANTY
190	242/2020 BLAPL/2027/2020	SK. FARHAN KABIR-MP	
191	243/2020 BLAPL/2474/2019	PRABIN RANJAN THAKUR-MP	
192	395/2020 ABLAPL/1886/2020	HIMANSU MALLIK-MP	
193	396/2020 ABLAPL/9365/2019	SANJAYA KUMAR PALLAI@TUKU-MP	AMARESH KALASH
194	404/2020 MACA/509/2012	BASANTA KU.PRADHAN-MP	
195	513/2020 CRLA/479/2016	RAJ KISHORE NAYAK@RAJU-MP	
196	523/2020 CRLMC/646/2020	SURI@SURENDRA PRADHAN@SARAT-MP	
197	529/2020 CRLMC/3333/2019	SANTANU SINGH @ SINGHA-MP	
198	4483/2020 WP(C)/7553/2007	BIBEKANANDA MISHRA-MP	
199	4485/2020 WP(C)/8302/2016	LAXMINARAYAN SAMANTARAY-MP	
200	4495/2020 WP(C)/22276/2019	NABIN CHANDRA MANDAL-MP	
201	4537/2020 WP(C)/22489/2019	MAHENDRA PATTNAIK-MP	
202	4565/2020 WP(C)/23850/2019	DILLIP KUMAR PATTNAIK-MP	